

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1317
TO BE ANSWERED ON 7TH DECEMBER, 2015

COMMODITY BOARDS

1317(H). SHRI NARANBHAI KACHHADIYA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- a) the total number and details of Commodity Boards under the Department of Commerce along with their structure;
- b) the details of the boards wherein appointments of officers have been made; and
- c) the details of the boards wherein appointments of officers have not been made along with the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a): There are five Commodity Boards viz., Tea Board, Coffee Board, Rubber Board, Spices Board and Tobacco Board which are statutory autonomous bodies under the administrative control of the Department of Commerce. Each of the Commodity Board is headed by a Chairman and consists of a specific number of members drawn from various groups of growers, producers, traders including exporters & dealers, industry, labour and consumer interests, the state governments of the region and the relevant stakeholders. Composition of the Commodity Boards is given at Annexure-I.

(b) & (c): Appointment of officers in the Commodity Boards is an ongoing process and is made as and when vacancy arises. Present position regarding the officers appointed in various positions upto the level of Director is placed at Annexure-II.

Statement showing Composition of the Boards

Members drawn from Groups	Tea Board	Coffee Board	Rubber Board	Spices Board	Tobacco Board
Chairman	1	1	1	1	1
Members of Parliament	3	3	3	3	3
State Governments	6	6	3	3	2
Central Government	N.A.	N.A.	3	3	8
Manufacturers, Exporters, dealers, traders, etc.	4	4	2	10	4
Small Growers	N.A.	7	7	7	6
Large Growers and owners of estates & gardens	8	3	3	N.A.	N.A.
Labour interests	5	4	4	1	N.A.
Others (consumers, Research Institutes, etc.)	4	5	3	4	2
Total	31	33	29	32	26

N. A. – Not Applicable

Annexure-II

Statement showing present position regarding the officers appointed in various positions of Commodity Boards under the Department of Commerce (upto the level of Director)

Board	Sanctioned strength	Present position	Vacancy	Reasons, if post vacant
Tea Board	08	03	05	Appointment of officers is an ongoing process and is made as and when vacancy arises. Additional or temporary charge is given to officers, if need arises, to discharge the functions of the vacant positions.
Coffee Board	04	03	01	
Rubber Board	08	05	03	
Spices Board	06	05	01	
Tobacco Board	02	0	02	
